

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/178/KOB/2024 in TIBA/34/KOB/2019
SECTION	REG.15 IBBI.
NAME OF PARTIES	RENAHAN VAMAKESAN (LIQUIDATOR) IN THE MATTER OF AXIOMATA ELEVATORS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	RENAHAN VAMAKESAN (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	IA(IBC)/178/KOB/2024 in TIBA/34/KOB/2019

02 May 2024

O R D E R

IA(IBC)/178/KOB/2024 in TIBA/34/KOB/2019

This is an IA bearing No. 178/KOB/2024 filed by the Liquidator of M/s Axiomata Elevators Private Limited under Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 to place on record the 6th Quarterly Progress Report for the period from 01.01.2024 to 31.03.2024.

Learned Liquidator, Mr. Renahan Vamakesan appears through virtual mode.

The said 6th Quarterly Progress Report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/178/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**